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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI



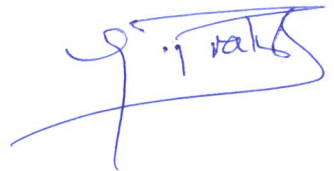
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1/2017  
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER  
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD  
UNDER SECTION : 241/242

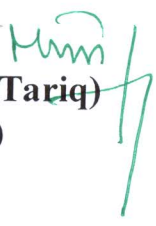
S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

① CIBI VISHNU	COUNSEL FOR PETITIONERS	
② S. GIRITHARAN	Counsel for Respondent 2 & 3	
③ Prakash GOKLANEY	representing — do —	

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner filed an affidavit alongwith e-mail communication in support of his claim and copy of the same is served to the other side. Counsel for respondents sought time to reply to the affidavit filed by petitioner. Time extended for final arguments and also for filing the reply by the counsel for respondents. Put up on **10.02.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)